

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 610
IB/81/ND/2024

IN THE MATTER OF:

M/s Findoc Finvest Pvt Ltd

....PETITIONER

Vs

Mr. Shagun Ajman

...RESPONDENT

Section

U/s 95(1) of IBC, 2016

Order delivered on 10.04.2024
HYBRID HEARING (PHYSICAL & VC)

Coram:

SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner/Applicant

:

For the RP

:Ms. Prachi Johri and Ms. Abhipsa Sahu,
Adv. for Ms. Neha Bhasin, RP.

For the Respondent/PG

:Mr. Utkarsh Gupta, Adv.

ORDER

Ld. Counsel on behalf of the Resolution Professional is present and submitted that they have filed their report under Section 99. However, the same is not listed today. In view of this, list the matter on **22.05.2024**.

Sd/-
(Rahul Bhatnagar)
Member (T)

Sd/-
(Mahendra Khandelwal)
Member (J)